

given to the co-operative societies in Delhi through the Co-operative Department of the Delhi Administration were written off during the period 1947 to 31st October, 1964.

Information regarding amounts advanced to them directly by agencies other than the Co-operative Department of the Delhi Administration and written off during the period 1947 to 31st October, 1964 is not readily available.

 The question does not arise.]

ADDITIONAL FUNDS FOR MINOR IRRIGATION

*422. THAKUR BHANU PRATAP SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India have recently sanctioned some additional funds for minor irrigation under the Grow More Food Scheme; and

(b) if so, whether any amount has been sanctioned for Madhya Pradesh?

THE MTNISTER OF FOOD AND AG-
RICULTURE (S«PT C. SUBBAMA-NIAM):
(a) and (b) Yes, ad! allocation of Central assistance amounting lo Rs. 7-65 crores was made in May-June. 1965, ic \ ' State Governments for minor tion schemes. The amount sanctioned for Madhya Pradesh was Rs. 1 crore.

In view of the scope for further acceleration of minor irrigation programme during the current financial year, 1965-66, proposals for making further additional allocations are under consideration.

FARMERS DELEGATION TO U. S. A.

*423. SHRI BANSI LAL: Will the Minister ot FOOD AND AGRICULTURE be pleased to state:

(a) whether any delegation af farmers was sent to the United States of America in 1965;

(b) if so, the names of the persons included in the delegation;

(c) the basis on which the selection was made; and

(d) whether any non-agriculturist was included in the delegation and if so, the reasons therefor?

THE MINISTER OP FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM)r (a) Yes. Two such delegations were sent to the U.S.A. in 1965, i.e., one under the "International Farm Youth Exchange Programme" and the other under the "Farmers Exchange Programme."

(b) and (c) A Statement is laid on the Table of the Sabha.

(d) One non-agriculturist, viz., Shrimati Usha Deshpande, was included in the delegation sent under the Farm Leaders Exchange Programme in pursuance of a special request from the Farmers and World Affairs Inc., U. S^ A. since she looks after American farmers coming to India under the Exchange Programme and is directly incharge of the Programme.

STATEMENT (b)

Names of the delegates	State to which they belong
<i>I. International Farm Youth Exchange Programme</i>	
1. Shri Malbhog Boruah .	Assam
2. Shri J. Govind Rao .	Andhra Pra- desh.
3. Shri B. N. Prasad Singh.	Bihar
4. Shri M. M. Joshi .	Gujarat
5. Shri K. P. Augustin .	Kerala
6. Kumari Hari Priya .	Himachal Pra- desh.
7. Shri Ram Pratap Thanna.	Madhya Pra- desh.

Names of the delegates	State to which they belong
8. Shri J. J. Gaikwad	Maharashtra
9. Shri Arvind K. Limaya.	Maharashtra
10. Shri Mohan B. Deshpande.	Mysore
11. Kumari P. N. Koily	Mysore
12. Shri Basudev Singh Pathania.	Punjab
13. Shri Jaspal Singh Hayer.	Punjab
14. Shri Satya Narain Dutta.	West Bengal
15. Kumri Arati Sahana	West Bengal
16. Shri S. K. Pathak	Uttar Pradesh

II. *Farmers Exchange Programme*

1. Shri Gordhanbhai Patel	Gujarat
2. Shrimati Jaya Arunachalam.	Madras
3. Shrimati Usha Deshpande.	Delhi
4. Shri Bhagwat Choudhry	Maharashtra
5. Shri Vinod Murgai	Punjab
6. Shri Suresh Chandra Chaudhury	Madhy Pradesh.
7. Shri Sheo Raj Singh	Uttar Pradesh
8. Shrimati Nagarathnamma.	Mysore
9. Shri V. S. Muthuswamy.	Kerala
10. Shri J. C. Singh Deo.	Orissa

(c) *Criteria for selection:*

I. *International Farm Youth Exchange Programme*

Development Commissioners of all States were requested to nominate up to 3 candidates conforming to the following criteria:

1. Age between 20 to 30 years.
2. Rural background and practical experience of Farming Home Management.
3. Having Agricultural Land below 30 acres.

4. Experience in Rural Youth Work, Agricultural Extension and Community Development work.
5. Having good working and conversational knowledge of English.
6. Excellent physical health.
7. Must revert to farming profession on return from abroad and should not seek employment.
8. Must not be in Government or Private service.
9. Girls should be unmarried.
10. Must have good general knowledge.

The candidates were interviewed by a Selection Committee consisting of the following:—

1. Director of Extension Training Chairman
2. Representative of Ministry of External Affairs Member
3. Representative of Ministry of Community Development and Co-operation Member
4. Agricultural Extension Advisor, USAID Member

II. *Farmers Exchange Programme*

Bharat Krishak Samaj supplied to this Ministry a list of 16 candidates conforming to the following criteria:—

1. Rural background and practical experience of farming.
2. Experience in Agricultural Extension and Community Development work.
3. Having agricultural land.
4. Having good working and conversational knowledge of English.
5. Excellent physical health.
6. Must revert to farming profession on return from, abroad and should not seek employment.
7. Must not be in Government service.

8. Must have good general knowledge.
9. Must be an active member of Bharat Krishak Samaj.
10. Must have ability to organise the activities of Bharat Krishak Samaj.
11. The help and cooperation given by the member in building up the Bharat Krishak Samaj Organisation.
12. The interest taken by a member in Agriculture, Livestock, Cooperatives, Extension etc. and in fellow farmers.
13. The capability of a member to take maximum advantage from a visit to U.S.A.
14. The possibility of a member devoting some of his/her time after his/her return in sharing his/her experiences and knowledge with farmers and others in this country.
15. Adaptability of a member to different environments such as climate, food, people, housing etc. in a foreign country.

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The candidates were interviewed by a Committee consisting of the following:—

1. Extension Commissioner Chairman
2. Director of Administration, Dte. of Extension. Member
3. Director of Extension Training A. Member
4. One representative of Community Development and Co-operation Ministry. Member
5. One representative of External Affairs Ministry. Member
6. One representative, of U.S. A.I.D. Mission. Member
7. One representative of Bharat Krishna Samaj. Member

SEAMEN'S UNION OF INDIA

*424. Srip. K. KUMARAN: Will the Minister of TRANSPORT be pleased to state;

(a) whether it is a fact that the representatives of the Seamen's Union of India are being prevented from collecting the Union subscription near the premises of the shipping offices at Bombay and Calcutta; and

(b) if so, what are the reasons for denying this facility to the Seamen's Union of India?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) The right of collecting Union dues within the premises of the Shipping Offices is given only to the recognised Unions. This Union, being unrecognised, cannot claim the same as a matter of right.

REHABILITATION OF WOMEN ENGAGED IN IMMORAL TRAFFIC

*425. DR. SHRIMATI PHULRENU GUHA: Will the Minister of SOCIAL SECURITY be pleased to state the steps taken by Government to rehabilitate the women who are engaged in immoral traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): The information is being collected from State Governments who are primarily concerned with the matter.

FOOD CROPS LOST DUE TO LACK OF POST-HARVESTING FACILITIES ETC.

*426. SHRI SURJIT SINGH ATWAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to the report appearing in the newspapers that according to the Food and Agriculture Organisation, 30 per cent of food crops are spoiled in India" due to lack of post-harvesting facilities;

(b) whether it is a fact that another 10 per cent is estimated to be lost due to shortage of fertilisers and utilisation of sources of organic manure as fuel in the rural households;

and